

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2504
TO BE ANSWERED ON 22/03/2023

MAKING NMMS APP MANDATORY FOR ATTENDANCE

2504 SMT. VANDANA CHAVAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government has made the National Mobile Monitoring Software (NMMS) App mandatory for marking the attendance for MGNREGA workers;
- (b) if so, whether Government plans to address the issues of poor internet connectivity in some rural areas which could hamper the functioning of the app and lead to non-payment of the wages to workers; and
- (c) whether this decision will lead to a digital divide and make the scheme inaccessible to those rural workers who do not have a smartphone?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (c): To ensure more transparency in the implementation of Mahatma Gandhi NREGS in the States/UTs, a provision for capturing attendance at worksites where e-muster rolls have been issued for 20 or more workers through National Mobile Monitoring System (NMMS) App with geo-tagged, time-stamped photographs of the worker in a day has been started on 21st May 2021.

The capturing of attendance for all the works (except individual beneficiary works) under Mahatma Gandhi NREGS through NMMS App has been made mandatory from 1st January, 2023.

This increases citizen oversight of the Scheme besides enabling faster processing of payments.

Worksite supervisors are responsible for capturing attendance along with geo-tagged photographs of the workers through the NMMS App.

The Ministry has been providing training to the States/UTs to ensure smooth transitioning to NMMS app as and when requested by the States/UTs. The technical issues being faced are taken up with NIC, Rural Development on a real-time basis. The new provisions/ suggestions requested by the States/UTs are being incorporated. All the issues concerning the NMMS app are reviewed and resolved from time to time. Some important decisions taken as per request of State Governments are given below:

1. NMMS app has been modified to capture the second photograph just after 4 hours of uploading the attendance and first photograph. It has eased out the specific time point requirement for capturing the attendance and photographs. The morning attendance along with the first photograph can be captured in offline mode and to be uploaded once the device comes into a network.
2. In case of exceptional circumstances due to which attendance could not be uploaded, the District Programme Coordinator (DPC) has been authorized to upload the manual attendance.
